

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

**Third Phase Induction Course for the newly appointed Civil Judges Class - II from 2019 Batch (Group 1) through online and other modes of telecommunication**

**(27.07.2020 to 21.08.2020)**

**(First Week – 27.07.2020 to 31.07.2020)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 11:45 am</b>	<b>SESSION – II 12:15 pm to 1:30 pm</b>	<b>EXERCISES</b>	<b>TO BE SUBMITTED</b>
27.07.2020 (Monday)	Inauguration of the Course & Feedback from field training (Third Phase) for identifying issues and need assessment  By: <b>Director, MPSJA</b>	Feedback from field training for identifying issues and need assessment  By: <b>Officers of the Academy</b>	Ex.1-A: Order-sheet writing for grant of remand in Police custody. Ex.1-A: Order-sheet writing of bail.	On 27.07.2020 till 5:00 pm
			Ex.2: Order writing – Temporary Injunction	On 28.07.2020 till 10:00 am
28.07.2020 (Tuesday)	Discussion on – Key issues relating to Remand and Bail in the light of Ex.1 (Contd.)  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Discussion on – Key issues relating to Remand and Bail in the light of Ex.1  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Ex.3: Order writing – Interim custody of seized vehicle and other property subject to speedy and natural decay Ex.4: Framing of issues (2 Exercises)	On 29.07.2020 till 10:00 am
29.07.2020 (Wednesday)	Discussion on – Law relating to temporary injunction under Order 39 Rules 1 & 2 in the light of Ex.2 By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Suits for Declaration: Sec. 9 CPC & Sec. 34 SRA  By: <b>Director, MPSJA</b>	Ex.5: Framing of charge (2 Exercises)  Ex.6: Order writing – Amendment in Pleading	On 30.07.2020 till 10:00 am
30.07.2020 (Thursday)	Discussion on – Interim custody of property under Section 451/457 CrPC and other Special Acts in the light of Ex.3 By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>	Discussion on – Framing of issues in the light of Ex.4  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Ex.7: Order writing – Order 22 Rule 4 CPC  Ex.8: Order writing – Order 1 Rule 10 CPC	On 31.07.2020 till 10:00 am
31.07.2020 (Friday)	Discussion on – Framing of charges, discharge and alteration of charges in the light of Ex. 5 By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>	Discussion on – Key issues relating to amendment in pleading in the light of Ex. 6 By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Ex.9: Judgment writing Criminal  Ex.10: Judgment writing Civil	On 04.08.2020 till 10:00 am

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  - (iv) All correspondence shall be made through email and/or other mode of telecommunication.

**DIRECTOR**

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**(27.07.2020 to 21.08.2020)**

**(Second Week – 04.08.2020 to 08.08.2020)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 11:45 am</b>	<b>SESSION – II 12:15 pm to 1:30 pm</b>	<b>EXERCISES</b>	<b>TO BE SUBMITTED</b>
04.08.2020 (Tuesday)	Discussion on – Key issues relating to order 1 and order 22 CPC in the light of Ex.7 & 8 By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>	Discussion on – Key issues relating to M.P. Land Revenue Code,1959 By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Ex.11: Rejection and Return of plaint (O.7 R.10 & 11)	On 05.08.2020 till 10:00 am
05.08.2020 (Wednesday)	Discussion on – Recording of evidence in criminal cases and Recording of statement under Sec. 164 CrPC By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>	Discussion on – Exercise No.9 Criminal Judgment By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Ex.12: Order writing – Sec.125 CrPC	On 06.08.2020 till 10:00 am
06.08.2020 (Thursday)	Discussion on – Exercise No.10, Civil Judgment By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Discussion on – Recording of evidence in civil cases By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Ex.13: Order writing – Order 26 Rule 9 CPC Ex.14: Order writing – Order 7 Rule 14 CPC	On 07.08.2020 till 10:00 am
07.08.2020 (Friday)	Discussion on – Key issues relating to sec.125 CrPC in the light of Ex.12 By: <b>Smt. Anu Singh, O.S.D.-II, MPSJA</b>	Discussion on – Key issues relating to Rejection and Return of plaint in the light of Ex.11 By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Ex.15: Order writing – Temporary Injunction	On 08.08.2020 till 10:00 am
08.08.2020 (Saturday)	Discussion on – Key issues relating to Order 26 rule 9, Order 7 rule 14 and Order 8 rule 1 CPC in the light of Ex.13 & 14 By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Interactive Session based on queries sent by participants (Civil Law) By: <b>Director, MPSJA</b>	Ex.16: Criminal Judgment	On 10.08.2020 till 10:00 am

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**(27.07.2020 to 21.08.2020)**

**(Third Week – 10.08.2020 to 14.08.2020)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 11:45 am</b>	<b>SESSION – II 12:15 pm to 1:30 pm</b>	<b>EXERCISES</b>	<b>TO BE SUBMITTED</b>
10.08.2020 (Monday)	Discussion on – Key issues relating to Negotiable Instruments Act, 1881  (Contd.) By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Discussion on – Key issues relating to Negotiable Instruments Act, 1881  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Ex.17: Order writing – Committal of Criminal Case  Ex.18: Order writing – Compounding in Criminal Case	On 11.08.2020 till 10:00 am
11.08.2020 (Tuesday)	Discussion on – Law relating to Temporary Injunction under Order 39 Rules 1 & 2 in the light of Ex.15 By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Discussion on – Law relating to Breach of Injunction under Order 39 Rules 2-A  By: <b>Director, MPSJA</b>	Ex.19: Order sheet writing – Compromise in Civil Suit  Ex.20: Order sheet writing – Withdrawal of Civil Suit	On 13.08.2020 till 10:00 am
12.08.2020 (Wednesday)	<b>HOLIDAY IN RESPECT OF JANMASHTMI</b>			
13.08.2020 (Thursday)	Discussion on – Exercise No.16 Criminal Judgment By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Discussion on – Law relating to Succession among Hindus By: <b>Director, MPSJA</b>	Ex.21: Court Fees Act and Suit Valuation Act	On 14.08.2020 till 10:00 am
14.08.2020 (Friday)	Discussion on – Committal of Criminal Case and Compounding in Criminal Case in the light of Ex.17 & 18 By: <b>Smt. Anu Singh, O.S.D.-II, MPSJA</b>	Discussion on – Compromise in Civil Suit and Withdrawal of Civil Suit in the light of Exercise Nos.19 & 20 By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>	Ex.22: Order writing in Domestic Violence Case Ex.23: Civil Judgment	On 17.08.2020 till 10:00 am

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**(27.07.2020 to 21.08.2020)**

**(Fourth Week – 17.08.2020 to 21.08.2020)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 11:45 am</b>	<b>SESSION – II 12:15 pm to 1:30 pm</b>	<b>EXERCISES</b>	<b>TO BE SUBMITTED</b>
17.08.2020 (Monday)	Discussion on – Wild Life Protection Act, 1972 and Indian Forest Act, 1927 – Offenses and Trial  By: <b>Shri T. S. Ajmani, O.S.D-I, MPSJA</b>	Discussion on – Court Fees Act and Suit Valuation Act in the light of Ex.21  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Ex.24: Order sheet writing – Forfeiture of Bonds under Sec. 446 CrPC	On 18.08.2020 till 10:00 am
18.08.2020 (Tuesday)	Discussion on – Key issues relating to Protection from Domestic Violence Case in the light of Ex.22  By: <b>Smt. Anu Singh, O.S.D.-II, MPSJA</b>	Discussion on – Key issues relating to M.P. Govansh Vadh Pratishedh Adhniyam, 2004 and Prevention of Cruelty to Animals Act, 1960  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Ex.25: Order writing – Appointment of Receivers under Order 40 CPC	On 19.08.2020 till 10:00 am
19.08.2020 (Wednesday)	Discussion on – Exercise No.23, Civil Judgment  By: <b>Shri T. S. Ajmani, O.S.D-I, MPSJA</b>	Discussion on – Execution Proceedings , Objections, Different Modes of Execution and Allied Issues  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>		
20.08.2020 (Thursday)	<b>10:30 am to 11:15 am</b>	<b>11:20 am to 12:00 pm</b>	<b>12:15 pm onwards</b>	
	Discussion on – Key issues relating to Forfeiture of Bonds under Sec.446 CrPC in the light of Exercise No.24  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Discussion on – Key issues relating to Appointment of Receivers under Order 40 CPC in the light of Exercise No.25  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Interactive Session based on queries sent by participants (Criminal Law)  By: <b>Director, MPSJA</b>	
21.08.2020 (Friday)	Discussion on – Key issues relating to M.P. Accommodation Control Act, 1961  By: <b>Director, MPSJA</b>	Discussion on – Court Management, Board Management and Time Management (Do's & Don'ts)  By: <b>Director, MPSJA</b>		

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